

IN THE HIGH COURT OF ORISSA,
CUTTACK

CC Applications Notified for compliance of
court fees/removal of defects.

Date : 13.06.2025

SL. No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notify Date
NOT READY CASES						
1	37361/2025	07.05.2025	MACA/343/2024	N K ROUT	6.00,3*6	2025-06-13
2	37400/2025	07.05.2025	WP(C)/2968/2024	S BISWAL	3.00,3*3 SENT TO XEROX	2025-06-13
3	38174/2025	09.05.2025	WP(C)/14245/2022	S N SHARMA	5.00,3*5 SENT TO XEROX	2025-06-13
4	39547/2025	13.05.2025	WP(C)/2503/2021	R K ROUT	14.00,3*14 SENT TO XEROX	2025-06-13
5	40698/2025	15.05.2025	WP(C)/2968/2024	M DAS	3.00,3*3 SENT TO XEROX	2025-06-13
6	40766/2025	15.05.2025	LAA/33/2014	M K PANDA	51.00,3*51	2025-06-13
7	40767/2025	15.05.2025	LAA/35/2014	M K PANDA	49.00,3*49	2025-06-13
8	40768/2025	15.05.2025	LAA/34/2014	M K PANDA	50.00,3*50	2025-06-13
9	46328/2025	13.06.2025	CRLREV/266/2025	J.P.KAR	3.00,3*3 DOWN LOAD	2025-06-13
READY CASES						
10	46115/2025	11.06.2025	ABLAPL/6231/2025	S S PATTANAIAK	4.00,3*4 PAPERLESS	2025-06-13

NIC